

**HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)**


ORDER

No: 1078

Dated: 30.12.2016

Consequent upon the appointment of Sh. Mohammad Yousuf Akhoon, District & Sessions Judge (Super Time Scale), presently posted as Principal Secretary to Hon'ble the Chief Justice, as Presiding Officer for Food Safety Appellate Tribunal, Kashmir, vide SRO No.371 issued vide Notification dated 18.11.2016, his request is accepted and he shall stand relieved from the present post on 09.01.2017 F. N. to take up the new assignment/appointment.

BY ORDER




(Ashok Kumar Koul)
Registrar General
Dated: 30.12.2016

No: 27107-26/GIS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary to Hon'ble Mr. Justice _____,
.....for information of His Lordship.
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
6. Sh. Mohammad Yousuf Akhoon, District & Sessions Judge (Super Time Scale),
Chief Accounts Officer, High Court of J&K, Jammu,
.....for information & necessary action.
8. Incharge NIC, High Court of J&K, Jammu/Srinagar for uploading the same on the High Court Website.
9. Office file



Registrar General
30.12.16.